

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3818
(To be answered on the 18th March 2021)**

AIRPORTS WITHOUT FLIGHT OPERATIONS

3818. SHRI RAMCHARAN BOHRA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the number of airports functioning in the country without any flight operation at present;
- (b) the extent of revenue loss suffered by the Government as a result thereof;
- (c) the steps taken by the Government to start flight operations in all airports;
- (d) whether any scheme/process has been made by the Government to establish coordination with various States; and
- (e) if so, the details thereof?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

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- (a): Airports Authority of India (AAI) owns and maintains 137 airports/ civil enclaves across the country. There are no flight operations at 27 of these airports.
- (b): AAI has suffered loss of Rs. 51.39 Crore on account of maintenance of such non-operational airports in the FY 2019-20.
- (c) to (e): Cabinet Committee on Economic Affairs has approved the proposal for revival of existing unserved/ underserved airports/ airstrips/ heliports/ water aerodromes of the Airports Authority of India, State Governments, Public Sector Undertakings and Civil Enclaves at an estimated cost of Rs. 4500 Crore. An airport which is included in the awarded routes of Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) and requires upgradation/ development for commencement of RCS operations is developed under "Revival of unserved and underserved airports" scheme. The expansion of airports under the scheme is 'demand driven', depending upon firm commitment from airline operators as well as from the State Government for providing various concessions.
